

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 27<sup>th</sup> Oct, 2014**

**TIME:10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE MR. P.S. RAO EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR ADMISSION</b>				
1.	Original Application No. 326/2014 (CZ)	Shailendra jain Vs. M/S Devi Ahilya New Cloth Market Company	Mr.Ayush Dev Bajpai Adv.	
<b>FOR HEARING</b>				
2.	Original Application No. 21/2013	Dr. Alankrita Mehra Vs. Union of India & 09 Ors	Mr. Vivek Choudhary Adv.  Mr. Om. S. Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Mr. Shivendu Joshi, for R-6 for Mr. Purushaindra Kaurav, Adv. Mr. Dharmveer Sharma Adv. for Intervener	
3.	Original Application No. 264/2014 (THC) (M.A. No564/14)	Sustainability and Human Resources Vs. State of M.P.& 12 Ors.		
4.	Original Application No. 49/2014 (CZ)	Navin Verma Vs. Govt. of Rajasthan		
5.	Original Application No.20/2014	Paryavaran Avam Manav Sanrakshan Samity Vs Union of India. & 6 ors.	Mr. R.S.Verma, Adv. Mr. Ayush Dev Bajpai, Adv for Mr. Sachin K. Verma, Adv. For R-7Mr. Vishal Bhatnagar Adv. For R-5	
6.	Original Application No.05/14	Dr. Subhash C.Pandey Vs. Union of India & 8 Ors.	Mr. Rajendra Babbar, Adv. for R-1 Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. R- 4 & 5 Mr. Sachin K. Verma, Adv. for R-6&9 Mr. Sandeep Singh, Adv. for R-3 Mr. Rajendra Giri, Adv. for R-7	

**FOR COMPLIANCE**

7.	Original Application No. 34/2013	Subhash C Pandey Vs. Municipal Corporation Bhopal & 6 Ors.	Mr. Swapnil Gupta Adv. for Applicant Mr. AsadUllah Khan, Adv. for R-1 Mr. Sachin K. Verma, Adv. For R- 2,4&6 Dr. Sanjeev Sachdev, Chief Scientific Officer, EPCO for R-3&5 Mr. Ms. Parul Bhadoria Adv. for R-7	
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